

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****JOINT SITTING OF COURT No. 1 & 2.****FARIDKOT HOUSE****Date: 24th April, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO.1			
FOR DIRECTIONS			
1.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. M.I. Qadri, Adv. General along with Mr. Suhail Malik, Dy. Adv. General for R – 1 to 5 Mr. Vikas Malhotra, Adv. for R – 6
FOR ADMISSION			
2.	M.A No. 352/2015 in Original Application No. 42/2013	Divesh Bhutani Vs Union of India & Ors.	Mr. Gaurav Dhama, Adv. for Applicant in Misc. Application
3.	Original Application No. 128/2015	Mohar Singh Yadav Vs Union Of India & Ors.	Mr. Satya Ketu Singh, Adv. for Applicant
4.	Original Application No. 130/2015	Rajendra Kumar Tyagi Vs State Of U.P. & Ors.	Mr. Rahul Choudhary, Adv. For applicant
5.	M.A. No. 386/2015 In O.A. No. 133/2014	Mukesh Yadav Vs State of U.P. & ors.	Ms. Antima A. Bazaz, adv. For applicant
6.	M.A. No. 379/2015 & M.A. No. 380/2015 In O.A. No. 62/2015	Sh. K.S. Manje Vs Principal Secretary, Govt. Of Karnataka	Mr. Devraj Ashok, Adv. For applicant in Misc. application
FOR HEARING			
7.	Original Application No. 93/2014 (M.A No. 412/2014)	Himalaya Environment & Employment Cooperative Society Ltd. Vs State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Mukesh Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R-3
8.	Original Application No. 94/2013 (M.A No. 904/2014)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB

			Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD
CASES OF COURT NO.2			
FOR COMPLETION OF PLEADINGS			
9.	Original Application No.51/2015	Mr. Shailesh Singh Vs. Metropolitan Hotel & SPA.	Mr. Shailesh Singh, Applicant in person. Mr. Y. S. Dalal, Adv. For R-1. Ms. Sakshi Popli, Adv. For R-2. Mr. Rajkumar, Adv, for R-3. Mr. Ardhendumauli Kumar Prasad, Adv. For R-4. Mr. Dinesh Jindal, Law Officer, DPCC for R-6.
10.	Appeal No. 13/2015 & M.A.No.160/2015.	Haryana State Pollution Control Board Vs. M/s Anant Stone Crushers & Ors.	Mr. Anil Grover, AAG, Adv. For the Appellant. Mr. Nidesh Gupta, Sr. Adv., Mr. Tarun Gupta, Adv. For R-1 & 2.
11.	Original Application No.125/2013.	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. For Applicant Ms. Savitri Pandey, Adv. For R – 1, 2 & 5. Mr. Daleep K. Dhayani, Adv. For R-3. Mr. Avijit Bhushan, Adv. For R-4 & 6. Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7.
FOR HEARING			
12.	Original Application No. 227/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari and Mr. D.K. Singh, Advs. For R-1 & 2. Mr. Mr. Rajiv Bansal & Kush Sharma, Advs. For DDA.
13.	M.A.No.900/2014 in Original Application No. 173/2013.	Anil Kumar Nanda & Anr. Vs. MoEF & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Advs. For the Applicant in M.A.No.900/2014. Mr. Vikas Malhotra, Adv. For R-1. Mr. Amar Gupta, Mr. Mayank Mishra and Ms. Vandana Anand, Advs. For R-2. Mr. A.K. Panda, Sr. Adv, and Mr. S. Panda, adv. For R-3 & 4. Ms. Kankana Arandhara, Adv. For R-18. Ms. Yogmaya Agnihotri, Adv. For R-6 CECB. M/s. Corporate Law Group, Kankan for State of Assam.
14.	M.A.No.258/2015 in Original Application No. 10/2014.	Pavit Singh V/s The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015. Mr. Vivek Kumar Tondon, Adv. For R-1,2,4 & 6.
15.	R.A.No. 12/2015 in Appeal No. 8/2011.	North- East Affected Area Development Society & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Review Applicant. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-1. Mr. Anil Shrivastava, Adv. For R-2. Mr. A.D.N Rao Adv., for R-4.

For order, cause list and other information please visit our website: www.greentribunal.gov.in